

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/3634/2021

This the 25th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Sudershan Kumar, Age: 45 years, S/o Late Sh. Hans Raj Sharma, R/o Village Jandial, Tehsil & Distt: Jammu, Presently posted as Peon in Chief Education Officer, Jammu.
2. Puran Chand, Age: 30 years, S/o Sh. Nasib Ram, R/o Village Charenta, P.O. Charnota, Tehsil Ramnagar, Distt: Udhampur, Presently posted as Peon in Model Higher Secondary School, Charnota.
3. Nek Mohamed, Age: 42 years, S/o Late Haji Jhanda Din, Presently posted as Peon in Hari Singh Higher Secondary School, Jammu, R/o H. No. 44, Gujjar Nagar, Jammu.
4. Abdul Gani, Age: 46 years, S/o Ghulam Qadir, R/o Village Geel, Teh. Geel, Udhampur

.....Applicant

(Advocate:-Mr. S.K. Anand)

Versus

1. State through Principal Secretary, Education Department, Civil Sectt. Jammu.
2. Director, School Education, Jammu.
3. Under Secretary to Government, Education Department, Civil Sectt. Jammu.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant submits that the matter has become infructuous on account of certain developments which have taken place.

2. Accordingly, the T.A. is dismissed for having become infructuous.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**